

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.

No.DSJ(HMR)EC/5-1/85-

Dated, Hamirpur, the 28th April, 2021.

OFFICE ORDER

Pursuant to the directions contained in Registry order dated 24.04.2021, regarding taking up the urgent matter by virtual/physical mode, whichever is more practicable, the Jail Authority, Hamirpur henceforth is hereby directed to produce the under trial prisoners in the cases pertaining to the Court of the undersigned through Video Conferencing instead of being produced physically so that the under trial prisoners may not be exposed during the COVID-19 pandemic till further orders.

(Rakesh Kainthla)
District & Sessions Judge,
Hamirpur, H.P.

Endst.No.DSJ(HMR)EC/5-1/85- 2632

Dated: 28.04.2021

Copy for information is forwarded to:-

1. All the Judicial Officers of this Civil and Sessions Division.
2. The Superintendent, Sub-Jail Hamirpur, District Hamirpur, H.P.
3. The President(s) Bar Association, Hamirpur, Nadaun and Barsar, District Hamirpur, H.P.
4. The Notice Board of this Court.
5. The System Officer of this Civil and Sessions Division with the directions to upload the same on District Court website.

District & Sessions Judge,
Hamirpur, H.P.